HIGH COURT OF SIKKIM

Record of proceedings

I.A. No.01/2025 IN MAC.App.No.01 of 2025 (Filing No.)

THE BRANCH MANAGER, CHOLAMANDALAM MS GENERAL INSURANCE COMPANY & ANR.

..... APPLICANTS

VERSUS

MINA KUMARI PRADHAN & ORS. RESPONDENTS

Date: 18.08.2025

CORAM:

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicants : Mr. Nirankush Dahal, Advocate.

For Respondent: Ms. Lidya Pradhan, Advocate.

Nos.1 to 3.

For Respondent: None.

Nos. 4 & 5.

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On the request of the learned counsel for the applicants, list this matter again on 15.09.2025.

Judge